

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/632/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Jayesh B. Dolia
M/s. Shanmuga Sundram
Geethanjali
For M/s. Aiyar & Dolia

Respondent

Geethanjali

2. Srinath Sridevan

Referee

Srinath Sridevan

ORDER

Counsel for petitioner/financial creditor present and filed a memo alongwith annexures. Counsel for respondent/corporate debtor present and filed counter alongwith annexures. Both the counsels prayed for time to make submissions. Counsel for respondent submitted that they are negotiating with the parties at Mumbai for resolving the matter. Time is enlarged at request. Put up on 20.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)